## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.105/ BB/2017	2. · · ·	For compliance of office objections raised by registry	Rule-7 of IB	Mack Telecom Services Pvt. Ltd. Vs Mr. Ganesh Das

SL. NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

K. Dyfautha Janar 93H1213937

Refitioner.

ORDER

PCS for Petitioner Company is present. He has filed Memo along with additional documents. Registry to verify and put up. List it on 13/11/2017.

Member (T)

Member (J)